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RAJYA SABHA

Tuesday, the 25th July, 1989/the 3rd Sravana, 1911 (Saka)

The House met at eleven of the clock-Mr. Chairman in the Chair.

MEMBERS SWORN

- 1. Shri Murasoli Maran (Tamil Nadu)
- 2. Shri J. S. Raju (Tamil Nadu)
- 3. Shri S.K.T. Ramachandran (Tamil Nadu)
- 4. Shri Tindiyanam G. Venkatraman (Tamil Nadu)
- 5. Shri S. Viduthalai Virumbi (Tamil Nadu)

WELCOME TO NEW MEMBERS

MR. CHAIRMAN: Befoie we ake up today's agenda. .(Interruptions). Plsase list tn. Bsfore we take up today's agenda, let me extend, on behalf of the Members ard on my own behalf, our cordial welcome to the Members elected from the State of Tamil Nadu. (Interruptions).

MR. M. S. GURUPADASWA On behalf MY (Karnatka) of the majoi Opposition parties... ilnterruptions),

SHR1 DIPEN CHOSH (Wes* Bengal)

GURUPADA-SHRI M. S. SWAMY:*

* Not recorded.

MR. CHAIRMAN: Excep I questions ard answers, nothing will go on record. And, with all humility, let me tell you, disturbing question hour is unparliamentary. (Interruptions).

SHRI M. S. GURUPADASWAMY

SHRI PARVATHANENI UP-ENDRA (Andhra Pradesh):*

MR. CHAIRMAN: This b question hour, nothing else will go on record. And it is just not done in any parliament. (Interruptions). Let it not be said by the future generations that our elders did this. (Interruptions)

SHRI M. S. GURUPADA-SWAMY:*

SHRI ANAND **SHARMA** (Himachal Piadesh):*

SHRI A. G. KULKARNI (Maharasthra):*

MR. CHAIRMAN: Except the questions, nothing will go on record. This applies to both sides. (Interruption.?).

SHRI M. S. GURUPADASWA-MY:

SHRI A. G. KULKARNI:*

MR. CHAIRMAN: You are all elders, this is rhe Hcuse of Elders, and I think you all know that when the Chair is on its legs, no one cise should keep standing and no one should interrupt. Tnat is the first thing. I humbly request you all, this is Question Hour and in Question Ht ur, as far as my study of the Rules of Procedure goes, here and in England, there is no point of order: in Question Hour there is nothing else. Let not the successive generations say

*Not recorded.

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that tlie House behaved in this manner. And my request, my humble request. .(Interruptions) ------- with folded hands, is this. Kindly maintain decorum in the House... (Interruptions). .Thire are no two opinions (Interruptions). .You cannot hold the House to ransom... (Interruptions). .y"u aro ,".11 Senior M mb irs... (Interruptions)... You cannot hold the House to ransom... (Interruptions). .Now, Question No. 101-.. (Interruptions)

ORAL ANSWERS TO QUESTIONS

Ban on vaccines and medicines bas'd on bunian blood

*101. SHRI MURLIDHAR CHANDRAKANT g| BHANDARE :

> SHRI DEBA PRASAD RAY :f

Will the Mi tister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government had recently banned the production ot'all blood-based vaccines and medicines: if so, the reasons therefor;
- (b) wheter Government are considering the withdrawal of the ban on the manufacure of vaccines and medicines, including tonics, based on animil blood; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) Government has noi binned the production of drugs dsrived from hum'n blood. Howevor, in order to ensure safety of blood products, manufacturers are not required to test each bleeding pooled plasma and the final product for freedom from HIV-antibodies. They are

fThe Question was actually asked on tne floor of tne House by Suri Deba Prasad Ray. also required to adopt suitable manufacturing process which would ensure that the final product is free from viruses.

(b) and (c) There is no ban on the manufacure of drugs derived from animal blood

SHRI DEBA PRASAD RAY:

Mr. Chairman, Sir, during th: last session... (*Interruptions*)... in oi - of tne Spcial M av ions... (*Interruptions*) I had stated... (*Interruptions*)... that the drug... (*Interruptions*)

MR. CHAIRMAN: Just a minute. .(Interruptions). .The House should not be h:ld to ransom... (Interruptions).. .If it were possibl \,, (Interruptions).. .for any Membar to ask me Prime Minister to resign, theri that is not parliamentary.. (Interruptions)... There is nothingpar-liam sntary in it... (Interruptions)...

SHRI DEBA PRASAD RAY:

The Minister has stated in his roply that there is no ban on manufacturing drugs from animal blood. Ever sines this phenomenon has cropped up, a search has also been made to fiid out the genesis of this disease. We al! know that there is a school of thought which strongly believes that this disease has originated from Africa. The Africans are prone to have physical contact with the monekys and they have developed this because disease it has originally emanated from the monkeys. In the light of these observations, how can the Ministry rule out so soon the possibility of having the disease transmitted from blood to .human bipod" animal Moreover, the animal tflood always collected from the slaughterhouses which are very dirty and filled with all kind:, of germs. So. I want to kno .7 from fhe hon. Minister whether his Ministry is contemplating to prepare certain guidelines for the manufacturers which they would follow preparing drugs from the animal blood.

(Interruptions)